

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No.74 of 2017 (SZ)

Applicant(s)

V.Sankara Subramanian
No.4/67, South Street,
Manur Post 627 201
Tirunelveli District

Vs

Respondent(s)

The State of Tamil Nadu
Rep. by the Secretary to Government,
Department of Environment
and Forest,
Fort St. George, Chennai 600009

Legal Practitioners for Applicant(s)

Mr.S.Muthu Vairam

Legal Practitioners for Respondents

M/s. E.Manoharan for R1
Mrs.Yasmeen Ali for R3
M/s. Abitha Banu for R4, R5

Note of the Registry	Orders of the Registrar
Order No.	Date: 26.10.2017 Applicant counsel present. R2, R4, R5 Counsels present. On request for filing reply of R2 call on 09.11.2017 NFA. (Tmt. Meena Satheesh) Registrar